

Statement*Interest on Small Savings Schemes*

Name of the Scheme	Rate of Interest per annum	
	Prior to 1.1.99	w.e.f. 1.1.99
1. Post Office Savings Account	5.50	4.50
2. Post Office Recurring Deposit (5 years)	12.50	11.50
3. Post Office Monthly Income Scheme (6 years)	13.00	12.00
4. Post Office Time Deposit		
(a) 1 Year Deposit	10.50	9.00
(b) 2 Year Deposit	11.00	10.00
(c) 3 Year Deposit	12.00	11.00
(d) 5 Year Deposit	12.50	11.50
5. N.S.C. VIII Issue (6 years)	12.00	11.50
6. National Savings Scheme 1992 (4 Years)	11.00	11.00
7. Indira Vikas Patra	13.43	12.25
8. Kisan Vikas Patra	13.43	12.25
9. Public Provident Fund Scheme (15 years)	12.00	12.00

Anti-Dumping Duty

*260. SHRI NARESH PUGLIA :
DR. SHAKEEL AHMAD :

Will the Minister of COMMERCE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Japan may drag India to WTO over anti-dumping" appearing in 'The Statesman' dated February 13, 1999;

(b) if so, whether Japan has threatened to take India to the WTO protesting imposition of anti-dumping duties on certain items; and

(c) if so, the details of the facts of the matter reported therein and the reaction of the Government thereto?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir.

(b) No, Sir. However, Japan has addressed the Government through Notes Verbale sent from Embassy of

Japan, New Delhi seeking clarifications on the preliminary findings in the Anti-Dumping investigations concerning industrial sewing machine needles and Styrene Butadiene Rubber.

(c) No provision of the Multilateral Trade Agreements has been violated regarding anti-dumping by India. Antidumping proceedings in India are in accordance with Section 9(a), (b) and (c) of the Customs Tariff Act, 1975 as amended from time to time and the Rules made thereunder, which are in accordance with the WTO Agreement on Anti-Dumping.

[Translation]

Dispute on Contract Workers of BHEL

2509. SHRI SUSHIL CHANDRA VARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether a dispute with regard to the contract workers of Bharat Heavy Electricals Limited (BHEL), Bhopal is going on since long;

(b) the present issue between workers and management; and

(c) the action taken or likely to be taken on such issue?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) The Theka Karamchari Samukta Morcha has been raising demands on various issues concerning them from time to time.

(b) and (c) Discussions take place between Morcha Leaders and the Management. The Management has resolved the relevant issues suitably and explained other issues to the Morcha Leaders.

[English]

Cultivation and Export of Cashew

2510. SHRI T. GOVINDAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government provide any assistance for the cultivation and export of cashew; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) A Centrally Sponsored Scheme on Integrated Development of Cashew with a view to enhance the production and productivity of cashew was implemented during the VIII Plan, with an outlay of Rs. 5800 lakhs. The scheme was continued during the year 1997-98 with an outlay of Rs. 16 crores and during 1998-99 with an outlay of Rs. 2000 lakhs as per the